

(iv) Notification No. GH/J/14/75/SCA-1575/783/(A)(I) published in Gujarat Government Gazette dated the 28th March 1975.

(d) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the above Notifications.
[Placed in Library. See No. LT-9605/75].

ANNUAL REPORT OF INDIAN SCHOOL OF MINES, DHANBAD FOR 1972-73, REPORT OF EXECUTIVE COMMITTEE OF TRUSTEES OF VICTORIA MEMORIAL HALL, CALCUTTA, 1973-74 AND CORRECTION TO NOTIFICATION No. GSR 1275, DATED 30 11 74 UNDER INDIAN MUSEUM ACT, 1910

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV). I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad for the year 1972-73.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.
[Placed in Library. See No. LT-9606/75]

(3) A copy of the Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1973-74 [Placed in Library See No. LT-9607/75].

(4) A copy of Notification No. G.S.R. 435 (Hindi and English versions) published in Gazette of India dated the 12th April, 1975 containing corrigendum to Notification No. GSR 1275 published in Gazette of India dated the 30th November, 1974, under sub-section (3) of section 15A of the Indian Museum Act, 1910. [Placed in Library. See No. LT-9608/75].

NOTIFICATION, ETC. UNDER CUSTOMS ACT, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHTAGI). I beg to lay on the Table:

A copy of Notification No. 31-Customs (Hindi and English versions) published in Gazette of India Extraordinary dated the 3rd May, 1975 under section 159m of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-9609/75].

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FORTY-SECOND, HUNDRED AND SIXTY-FIFTH HUNDRED AND SEVENTY-SECOND, HUNDRED AND SEVENTY-THIRD AND, HUNDRED AND SEVENTY-SIXTH REPORTS

SECRETARY-GENERAL I beg to lay on the Table:

The following Reports of the Public Accounts Committee (1974-75) which were presented by Shri Jyotirmoy Bosu, the then Chairman, Public Accounts Committee, to the Speaker on the 30th April, 1975 after the adjournment of the House on that day:

- (1) Hundred and forty-second Report on action taken by Government on the recommendations contained in their Hundred and twentieth Report on paragraphs relating to Financial Results and Earnings of the Railways included in the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Railways).
- (2) Hundred and sixty-fifth Report on action taken by Government on the recommendations contained in their Hundred and twenty-seventh Report on paragraphs 42 and 43 relating to Installation of Computers on Railways included in the